

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-156-2020**

Martina Fernandes ... Petitioner

Vs

Rajanikant Vrajaynath Keni
Robollo (dec.) through legal heirs & Anr. ... Respondents

Shri J. Vaz, Advocate for the Petitioner.

Ms. R. Pai Raikar holding for Shri Pavithran A.V., Advocate for the
Respondents No.1(a) & 1(b).**Coram :- DAMA SESHADRI NAIDU, J.****Date :- 6th OCTOBER 2020****P.C. :**

The learned counsel for the respondents no.1(a) & 1(b) seeks time.

2. Post the matter on 13.10.2020.

DAMA SESHADRI NAIDU, J.

NH